

the Bharat Electronics Ltd. is being set up in U.P. ;

(b) if so, whether a request has been made to set up this unit in Kanpur because of other defence factories there ; and

(c) if so, when a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) The location for the setting up of the second unit of Bharat Electronics Ltd. has not yet been finalised.

(b) No, Sir.

(c) The decision is expected to be arrived at shortly.

Forged Import Licences

*532. SHRI GADILINGANA GOWD : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that forged import licences are unsparingly being used in the country and several crores of rupees of foreign exchange are involved in such a deal ;

(b) whether it is also a fact that some blank import licences are missing from the Office of Joint Controller of Imports and Exports, Bombay ;

(c) if so, the estimated loss of foreign exchange and the action being taken in this direction ;

(d) the number of persons arrested so far in such a deal ; and

(e) whether Government propose to streamline the procedure of import so as to avoid the prevailing malpractices ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Since 1965, 24 cases have come to notice in which forged import licences valued at about Rs. 74.76 lakhs are reported to have been used.

(b) During 1964-65, some blank import licence forms were found missing from the office of the Joint Chief Controller of Imports and Exports, Bombay.

(c) Actual imports made against these licences are not available. These cases were taken up by the Central Bureau of Investiga-

tion, and further action is taken based on their investigation reports.

(d) The number of persons arrested is 41.

(e) Import procedures are kept under constant review, and several remedial measures have already been taken to prevent malpractices.

Absorption of Stateless Persons in Ceylon

*533. SHRI K. P. SINGH DEO :
SHRI R. BARUA :
SHRI RAGHUVIR SINGH
SHASTRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that there has been considerably slow progress in regard to the absorption of 'Stateless' persons both on the part of India and Ceylon ;

(b) if so, the number of 'Stateless' persons remaining to be absorbed so far both by India and Ceylon ; and

(c) the number of persons remaining to be absorbed and the steps taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) : No, Sir. So far as persons of Indian origin are concerned, 291,580 have been registered by India as Indian nationals and 141,723 by Ceylon as Ceylonese nationals.

(c) A substantial number remain who will be dealt with in accordance with the Indo-Ceylon Agreement of October 1964.

Military College of Electronics and Mechanical Engineering, Secundrabad

*534. SHRI INDRAJIT GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Military College of Electronics and Mechanical Engineering, Secundrabad has developed a new technique of training in the field of electronics called the 'dynamic electronic training' ;

(b) if so, the advantage of the new technique ; and

(c) to what extent this will help in training adequate number of telecommunication mechanics for the army ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARN SINGH) : (a) Yes, Sir.

(b) It enables the trainee to follow instruction in electronics circuitry quickly and clearly. It is also economical in effort as the arrangements can be used for successive batches of students.

(c) The training will improve the quality of trained telecommunication mechanics,

Curbs on Indian Insurance Companies in Nepal

*535. SHRI HIMATSINGKA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the move by the Nepal Government to impose curbs on the foreign insurance companies including Indian companies ;

(b) if so, the nature of curbs sought to be imposed ;

(c) whether most of the Insurance business in Nepal is being handled by the Indian companies ; and

(d) if so, Government's reaction in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Rules framed under the Insurance Act of 1968 promulgated by the Government of Nepal on September 22, 1969 permitted foreign insurance companies to register only under that Act provided their liabilities did not exceed their assets and they maintained adequate assets in Nepal for meeting the entire liability of insurance business to be undertaken in that country. The foreign insurance companies doing general insurance will also have to keep 50% of their premium earnings with a financial institution of the Nepalese Government as a reserve fund.

(c) and (d). Yes, Sir. Indian insurance companies will naturally be affected adversely but it is a matter within the domestic jurisdiction of Nepal.

Intrusions in Poonch and Rajouri Districts

*536. SHRI SHRI CHAND GOYAL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that during the last 9 months, 10,000 people have entered the Indian side of cease-fire line clandestinely in the Poonch and Rajouri Districts ; and

(b) whether it is also a fact that most of the above persons had crossed to Pakistani conflict ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) and (b). According to the information furnished by the Government of J. & K., some 2,200 persons, mostly those who had migrated to Pakistan or Pakistan-occupied-Kashmir during the 1965 conflict, returned to the State during the period March to October 1969.

उत्तरी कचार तथा मिकिर पहाड़ियों का पिछड़ापन

*537. श्री श्री प्रकाश त्यागी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि आसाम में उत्तरी कचार तथा मिकिर पहाड़ियाँ आर्थिक तथा शिक्षा की दृष्टि से बहुत पिछड़ी हुई हैं ;

(ख) क्या यह सच है कि कुछ राष्ट्र-विरोधी तत्व इस क्षेत्र के पिछड़ेपन का लाभ उठाने का प्रयत्न कर रहे हैं ;

(ग) यदि हाँ, तो क्या सरकार का विचार इस प्रदेश के विकास के लिए आसाम सरकार को विशेष धनराशि देने का है ; और

(घ) क्या सरकार का विचार इस क्षेत्र में कोई उद्योग स्थापित करने का है ?

प्रधान मंत्री, वित्त मंत्री, अख्य शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) :

(क) ये आसाम के पिछड़े जिलों में हैं ।

(ख) सरकार को ऐसी सूचना नहीं मिली है ।

(ग) और (घ). इस क्षेत्र के विकास के